

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.38/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NIPRO INFOTECH PVT. LTD. V/S ROC.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anurup Dutta with *: For the Petitioner*
Sh. Anang Kr. Shandilya, Adv.
Sh. Pradeep Singh Sisodia, CGSC *: For the RoC*
Sh. Gaurav Mahajan, Sr. SC. *: For the I.T. Deptt.*

ORDER

Ld. Counsels representing the parties are present.

- 1.** It is stated by the Ld. Counsel representing the Petitioner that the company was incorporated on 31.03.2021 and the subscription amount has been paid on 19.04.2021, as per the certificate dated 19.04.2021 issued by one of the Directors, which is attached at page no.78 of the present petition, wherein a total subscription amount of Rs.1 Lakh has been paid. The name of the company however, was struck off for non-filing of the declaration of the subscription amount due to non-filing of form INC-20A, after it was already paid.
- 2.** The reports on behalf of the ROC as well as the Income Tax Department have already been filed. The Ld. Counsel representing the Petitioner also states that the rejoinder to the report of ROC has also been filed, which was necessitated in view of the fact that in the report of the ROC, it was observed that the subscription money has not been paid.

-Sd-

-Sd-

3. According to the Ld. Counsel representing the Petitioner the subscription money was already paid on 19.04.2021, which is already attached at page no.78 as referred to above, and therefore the rejoinder to the ROC report was filed only to clarify to that extent. The hard copy of the rejoinder would be filed within a period of three days.
4. Arguments heard. Order reserved.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

2nd May, 2024

Kavya Prakash Srivastava
(Stenographer)